



GOVERNMENT OF INDIA
DIRECTORATE OF INCOME TAX
HUMAN RESOURCE DEVELOPMENT
CENTRAL BOARD OF DIRECT TAXES

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F.No. HRD/CMD/121/3/2015-16/2871

Dated: 05/08/2016

To,

All Pr. CCITs/ Pr. DGITs

Subject:- Uploading of draft Recruitment Rules for the post of Inspector of Income Tax- regarding.

Madam/ Sir,

I am directed to convey that the draft Recruitment Rules for the post of Inspector of Income Tax is being uploaded in the website of Income Tax.

2. You are requested to bring the aforementioned draft RR to the notice of all stakeholders, under your jurisdiction, inviting their comments, if any, within 30 days from the date of posting of this letter in the official website of Income Tax Dept.

Yours faithfully

(SS Lohan)
Income Tax Officer
CMD-II, HRD, New Delhi

Copy to:

- i) The Webmanager, Room No-7008, Aayakar Bhavan, Vaishali, Ghaziabad
- ii) The Webmanager, Database Cell, Jhandewalan, New Delhi
(with a request to Sl. i) & ii) to upload this letter along with draft RR enclosed with this letter, in the www.incometaxindia.gov.in and www.irsofficeronline.gov.in respectively at the earliest)
- iii) The Joint Secretary, Admin, CBDT
- iv) The General Secretary, ITGOA
- v) The General Secretary, ITEF

Encl: as stated

(SS Lohan)
Income Tax Officer
CMD-II, HRD, New Delhi

Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

NOTIFICATION

New Delhi, the ___th of _____, 2015.

G.S.R. ___ In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Ministry of Finance, Department of Revenue, Income Tax Department (**Inspector**) Recruitment Rules, 1969 as amended from time to time except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the posts of Inspector of Income Tax in the Central Board of Direct Taxes (CBDT), Department of Revenue, Ministry of Finance.

1. Short title and commencement.-(1) These rules may be called the Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, Inspector of Income Tax, Recruitment Rules, 2014.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, Classification and scale of pay. - The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age limit, other qualifications, etc.—The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in columns (5) to (13) of the said Schedule :

Provided that the recruitment by promotion against posts in the Region of a Cadre Controlling Authority shall be made only from amongst persons belonging to the cadres of that Region, as indicated against column 11 of the Schedule.

4. Disqualifications – No person,-

- (a) who has entered into or contracted a marriage with a person having a spouse living; or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing and in consultations with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving—Nothing in these rules shall affect reservations and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, Ex-servicemen and any other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of the post	Number of post	Classification	Pay Band and Grade Pay	Whether Selection or Non-Selection post
1	2	3	4	5
Inspector of Income tax.	13,293* (2013) *Subject to variation dependent on workload.	General Central Services, Group 'B' Non-Gazetted Non-Ministerial.	Pay Band-2. Rs.9300-34800 + Grade Pay of Rs. 4600	Selection

Age limit for direct recruits	Educational and other qualifications required for direct recruits	Whether age and educational qualification prescribed for direct recruits will apply in the case of promotees	Period of probation, if any
6	7	8	9
21-30 years (Subject to relaxation of upper age limit for specified categories of persons as per orders issued by the Central Government from time to time).	A degree from a recognized University or Institution.	No	Two years for direct recruits (extendable by the competent authority in accordance with the instructions issued by the Government from time to time). Note:- 1. Passing of departmental examination

Note: In case of recruitment through the Staff selection Commission, the crucial date for determining the age limit shall be as advertised by the SSC. Otherwise, the crucial date for determining the age limit shall be the general closing date and not the extended closing date prescribed for candidates in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh Division of Jammu and Kashmir State, Lahul and Spiti District and Pangi Sub-division of Chamba District of Himachal

for Inspectors of Income Tax shall be a condition precedent for successful completion of probation.

2. The drawal of third and subsequent annual increment shall be postponed till the date on which the official is declared to have passed the departmental examination.

Pradesh,
Andaman and
Nicobar
Islands or
Lakshadweep

Method of recruitment : whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made
10	11
Two-thirds of the vacancies by Promotion and one-third by Direct Recruitment.	<p>Promotion : Executive Assistants in the pay scale of Rs. 9300-34800 + Grade Pay of 4200 with three years' regular service in the Grade who have passed departmental examination for Inspector of Income Tax.</p> <p>Note :</p> <ol style="list-style-type: none"><li data-bbox="810 1003 1453 1070">1. Promotion to the grade of Inspector of Income Tax will be made region wise.<li data-bbox="810 1077 1453 1406">2. For the purpose of reckoning three years' regular service in the grade of Executive Assistant, regular service rendered by the official in the erstwhile grades of Senior Tax Assistant, Office Superintendent and Stenographer Grade-I (including erstwhile Stenographer Grade-II) prior to the merger of these grades into the combined Grade of 'Executive Assistant' shall be counted as regular service in the grade of Executive Assistant.<li data-bbox="810 1442 1453 1653">3. For the purpose of reckoning three years' regular service in the grade, the service rendered by an inter-region transferee in the old region shall not be counted in the new region which he has joined on such transfer, if the transfer is on the request of the officer concerned.<li data-bbox="810 1697 1453 1955">4. Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years whichever is less and have successfully

completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service half of such qualifying or eligibility service or two years whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

If a Departmental Promotion Committee exists, what is its composition	Circumstances in which Union Public Service Commission to be consulted in making recruitment
12	13
Departmental Promotion Committee (for promotion):-	Not Applicable.
1. CIT nominated by Pr. CCIT(CCA) - Chairman	
2. Addl. /JCIT(Hqrs.) to be nominated by the Pr. CCIT(CCA) -Member	
3. Local Addl./Jt. Commissioner of C&CE - Member	
4. One SC/ST Officer not below the rank of DCIT or Liaison Officer as nominated by the Pr. CCIT(CCA) - Member	